## GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 3175 TO BE ANSWERED ON- 20/03/2023

## INTEGRATED TRIBAL DEVELOPMENT AGENCY (ITDA)

3175. SHRI SURESH PUJARI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is any proposal under consideration of the Ministry of Tribal Affairs to give relaxation to the required tribal ratio for inclusion of a Block under Integrated Tribal Development Agency (ITDA);
- (b) whether there is any proposal for inclusion of Kolabira Block of Jharsuguda district of Odisha in the list of ITDA Blocks; and
- (c) if not, whether the Government call for the latest report from the State Government about the population ratio of Kolabira and take a decision for the declaration of Kolabira Block in Odisha as ITDA Block?

## **ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

- (a): No such proposal to give relaxation to the required tribal ratio for inclusion of a Block under Integrated Tribal Development Agency (ITDA) is under consideration in the Ministry of Tribal Affairs.
- (b) & (c): As per the procedure for declaration of any area/block as ITDA, the concerned State Government has to submit a detailed consolidated proposal along with latest census population data and map.

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